

**Bibudhendra Misra**): (a) The Government of Orissa have indented for 2,75,322 tonnes of cement for the period April—June, 1965.

(b) 2,00,150 tonnes of cement was allotted to Orissa during 1964-65 under the State Quota.

**Manufacture of Polyester Fibre**

1626. { **Shri Ramachandra Ulaka**:  
           **Shri Dhuleshwar Meena**:

Will the Minister of Commerce be pleased to state:

(a) the number of applications for the manufacture of Polyester Fibre in India pending at present with Government for consideration; and

(b) the details thereof?

**The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy)**: (a) and (b). Three applications received recently are pending at present. The availability of the indigenous raw material required for the manufacture of polyester fibre being uncertain, these applications will be rejected.

**Private Industrial Undertakings**

1627. { **Shri Bibhuti Mishra**:  
           **Shri K. N. Tiwary**:

Will the Minister of Industry and Supply be pleased to state:

(a) whether Government have decided to assume powers to extend period of control or management of a private industrial undertaking taken over by Government under the Industries (Development and Regulation) Act, by ten years; and

(b) if so, the main legal provisions to effect this?

**The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra)**: (a) and (b). A Bill has been passed by the Rajya

Sabha on 23-3-1965 with a view to amend the proviso to Sub-section (2) of Section 18A of the Industries (Development and Regulation) Act, 1951, so that the period of extension under the proviso does not exceed two years at a time and the total period of such extensions does not exceed ten years. Bill as passed by Rajya Sabha will be moved for consideration and passing during the current Session of the Lok Sabha.

**Spinning Mill in Madhya Pradesh**

1628. **Shri Parashar**: Will the Minister of Commerce be pleased to state:

(a) whether any application has been received for the grant of a licence for establishing a co-operative spinning mill in Madhya Pradesh;

(b) if so, the place where the Mill is proposed to be located; and

(c) whether necessary licence has been issued?

**The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy)**: (a) Yes, Sir. Four applications have been received for grant of licences for establishing co-operative spinning mills in Madhya Pradesh.

(b) The proposed locations of the co-operative Spinning Mills are Chhindwara, Jabalpur, Ratlam and Ujjain.

(c) Since the Government of Madhya Pradesh have yet to make the necessary provision for share-participation in the proposed co-operative spinning mills and ascertain the availability of financial assistance from financing institutions, no licences for these four mills have been issued so far.

**सीमेंट की कमी**

1629. श्री श० ना० चतुर्वेदी : क्या उद्योग तथा सम्भरण मन्त्रो यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को ऐसी शिकायत मिली है कि उपभोक्ताओं को सीमेंट के परमिट जारी न करके सीमेंट की कृत्रिम कमी जल्पन की गई है जब कि उत्तर प्रदेश में सीमेंट व्यापारियों के गोदामों में काफी बड़ी मात्रा में सीमेंट भरा हुआ है ; और

(ख) जुलाई से दिसम्बर, 1964 तक प्रत्येक महीने कितना सीमेंट स्टॉकिस्ट्स के पास था और कितना बिक्री हुआ ?

उद्योग तथा सम्भरण मन्त्रालय में उपमन्त्री ( श्री बिभुधेन्द्र मिश्र ) : (क) और (ख). उत्तर प्रदेश की सरकार जानकारी संकलित कर रही है जो प्राप्त हो जाने पर सदन की मेज पर रख दी जायेगी ।

**Newsprint Factory in Mysore**

1630. { Dr. Mahadeva Prasad:  
Shri P. C. Borooah:

Will the Minister of Industry and Supply be pleased to state:

(a) whether a newsprint factory has been licensed for being set up in the private sector in Mysore with Canadian collaboration; and

(b) if so, the details of the scheme including its foreign exchange content?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) and (b). Attention of the Hon'ble Members is invited to the answer given to Lok Sabha Unstarred Question No. 1314 asked on the 19th March, 1965. There has been no change in the position.

**Traffic Potential,**

1631. { Shri P. C. Borooah:  
Shri Himatsingka:  
Shri Rameshwar Tantia:

Will the Minister of Railways be pleased to state:

(a) whether the latest study of possible traffic potential in 1965-66 indicates that the Railways are not expected to carry more than 215 million tonnes of originating freight in 1965-66;

(b) the estimated requirement of the country for such service during the year; and

(c) the steps being taken to augment the freight capacity by Railways and other means of traffic?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) to (c). The latest study of the rail freight traffic demand during the year 1965-66 shows that the additional freight traffic expected to be offered for movement on the Railways will aggregate about 10 million tonnes over and above the 1964-65 level. The total aggregate originating freight traffic expected to be carried on the Railway system during 1964-65 is about 196 million tonnes. The traffic to be carried on the Railways depends on the actual growth of overall industrial and economic activity in the country and in planning for augmentation of rail freight transport capacity it has been assumed that even though the aggregate traffic lifted in 1965-66 may be lower, the demand may, during the calendar year 1966, operate at a rate of nearly 225 million tones and rail transport capacity is being augmented accordingly. Augmentation of traffic by means other than rail is not within the purview of the Ministry of Railways.